(J.H.C. Sch. 1-7)
From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

**:** Office - 0651-2481449 Fax No. - 0651 - 2481116

File No. XXII(6)/1/2018-19/Apptt. Letter No.\_\_\_\_\_/Apptt. Dated:

To,

- 1. The Judicial Commissioner, Ranchi,
- 2. The Principal District & Sessions Judges, Khunti and Ramgarh.

Sub: - Nomination of all the Additional Judicial Commissioners / District & Additional Sessions Judges for attending one day Workshop on Prevention of Money Laundering Act, 2002 scheduled to be held on 7<sup>th</sup> October, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Additional Judicial Commissioners / District & Additional Sessions Judges of your Judgeship for attending one day Workshop on Prevention of Money Laundering Act, 2002 scheduled to be held on 7th October, 2018 at Judicial Academy Jharkhand, Ranchi.

You are, therefore, directed to inform the officers concerned accordingly.

Yours faithfully, Sd/- **J.P. Singh** Registrar (Administration)

Memo No. 4/35 /Apptt.

Dated, Ranchi, the 03/10/2018

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter nos. 1424/JAJ & 1429/JAJ dated 25.09.2018 & 27.09.2018 respectively / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)